

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

GCL PRIVATE LIMITED

Sl. No.	Particulars	Details
01	Name of corporate debtor	GCL PRIVATE LIMITED
02	Date of incorporation of corporate debtor	03/04/1996
03	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Bangalore, KA
04	Corporate Identity Number of Corporate Debtor	U29263KA1996PTC020217
05	Address of the registered office and principal office (if any) of corporate debtor	A.419/420, 10th Main, 2 nd Stage Peenya Industrial Estate, Bangalore – 560 058, Karnataka.
06	Date of closure of insolvency resolution process	15-06-2020 (Date of order of Hon'ble NCLT, Bangalore Bench for Liquidation)
07	Liquidation commencement date of corporate debtor	15-06-2020 (Date of appoint of Liquidator 01.07-2020)
08	Name and registration number of the insolvency professional acting as liquidator	Madhugiri Venkatarayappa Sudarshan Reg.No.IBBI/IPA-002/IP-N00561/2017-18/11707
09	Address and email of the liquidator as registered with the Board	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. Mob:9620300691 Email: sudarshan.mv@outlook.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. Mob:9620300691 Email: liquidatorgclpl1@gmail.com
11	Last date for submission of claims	02-08-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bangalore Bench, has ordered the commencement of liquidation of the GCL Private Limited on 15-06-2020.

The stakeholders of GCL Private Limited are hereby called upon to submit a proof of their claims, on or before 02-08-2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03-07-2020
Place: Bangalore



Name and Signature of the Liquidator

MV Sudarshan

Madhugiri Venkatarayappa Sudarshan